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6.	M/s. Bengali Dawakhana, Faridabad.	Medicines.	—do—
7.	M/s. Hindustan Motors Ltd., Calcutta	Booking of Contessa Classic Cars.	—do—
8.	M/s. Roots, New Delhi	Medicines.	—do—
9.	M/s. Dynavision Ltd., Madras.	Televisions.	—do—
10.	M/s. Roche Product Ltd., Bombay.	Ferro Redoxon Capsules. (Medicines).	—do—
11.	M/s. K.C. Bhardwaj, Gift Centre, New Delhi.	Sarees.	—do—

Engineering Projects (India) Ltd.

937. SHRI SANAT KUMAR MANDAL:
Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to defer the implementation of all measures to beef up the functioning of the Engineering Projects India Ltd. and all decisions pertaining to its final restructuring;

(b) if so, the broad features of such an overhaul; and

(c) the reasons for deferring it?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c). After considering several proposal for restructuring of Engineering Projects (India) Ltd., Government have decided to allow the Company to continue its operations till 31st March, 1989 and to review the position thereafter. In the meantime several measures have been ini-

tiated for improving the viability of the company.

Scheme of Workers Participation in ONGC

938. SHRIMATI GEETA MUKHERJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the salient features of the scheme of workers participation as implemented by the Oil and Natural Gas Commission alongwith as implemented by the Oil and Natural Gas Commission alongwith the status, role, power and responsibility entrusted upon participative forums;

(b) the area of work on major specific issues in respect of which workers representatives under the scheme played significant role in the growth and improving the performance of the ONGC; and

(c) the concrete gains to the ONGC as